<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 286 OF 2016

Dated: 8th August, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:				
Changodar Chamber of Commerce & Industries Vs.			••••	Appellant(s)
Gujarat Electricity Regulatory	Con	nmission & Anr.	••••	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Raveena Dhamija		
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava for	R-1	
		Mr. M. G. Ramachandran Ms. Ranjitha Ramachandrar	n for R	-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.10.2018.</u>

(Justice N. K. Patil) Judicial Member ts/mk (I.J. Kapoor) Technical Member